

आयकर अपीलीय अधिकरण, हैदराबाद पीठ में
IN THE INCOME TAX APPELLATE TRIBUNAL
HYDERABAD BENCHES "B", HYDERABAD

BEFORE
SHRI RAMA KANTA PANDA, ACCOUNTANT MEMBER
&
SHRI K.NARASIMHA CHARY, JUDICIAL MEMBER

आ.अपी.सं / ITA Nos. 555 & 556/Hyd/2021
(निर्धारण वर्ष / Assessment Years: 2013-14 & 2017-18)

Praveen Kumar Jain,
Narsapur
[PAN No. ACKPP6359H]

Vs. Asst. Commissioner of
Income Tax,
Central Circle-1(2),
Hyderabad

अपीलार्थी / Appellant

प्रत्यर्थी / Respondent

निर्धारिती द्वारा / Assessee by: Shri K.A.Sai Prasad, AR
राजस्व द्वारा / Revenue by: Shri Y.V.S.T.Sai, CIT-DR

सुनवाई की तारीख/Date of hearing: 21/07/2022
घोषणा की तारीख/Pronouncement on: 21/07/2022

आदेश / ORDER

PER K. NARASIMHA CHARY, JM:

Aggrieved by the order dated 26/10/2021, passed by the Learned Commissioner of Income Tax (Appeals)-11, Hyderabad ("Ld. CIT(A)") in the case of Sri Praveen Kumar Jain ("the assessee") for the AYs.2013-14 & 2017-18, assessee filed these appeals.

2. Today when this matter is called Shri K.A. Sai Prasad, Ld. AR submitted a letter stating that the assessee does not want to continue these appeals and prayed the leave of the Bench to withdraw these appeals. Ld. DR submits no objection. Recording the same, these appeals are permitted to be withdrawn.

3. In the result, both the appeals of assessee are dismissed as withdrawn.

Order pronounced in the open court on this the 21st day of July, 2022

Sd/-
(RAMA KANTA PANDA)
ACCOUNTANT MEMBER

Sd/-
(K. NARASIMHA CHARY)
JUDICIAL MEMBER

Hyderabad,
Dated: 21/07/2022

TNMM

Copy forwarded to:

1. Sri Praveen Kumar Jain, 5-7-48/A, Bank of India Street, Narsapur.
2. Asst.Commissioner of Income Tax, Central Circle-1(2), Hyderabad.
3. CIT(Appeals)-11, Hyderabad.
4. Pr.CIT(Central)-Hyderabad.
5. DR, ITAT, Hyderabad.
6. GUARD FILE

TRUE COPY

ASSISTANT REGISTRAR
ITAT, HYDERABAD